

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and postings are hereby made in official exigency, with immediate effect:

Sl. No.	Name, Designation & Emp. Code	From	To
01	Sudhir Pal, JA EC: 12017	JA/Branch Incharge in General Branch, (C), THC, Delhi	Reader in the Court of Sh. Atul Krishna Agrawal Spl. Judge (PC Act) (CBI-19), Rouse Avenue District Courts Delhi
02	Anita Kanwar, SJA EC: 92227923	Reader in the Court of Sh. Atul Krishna Agrawal Spl. Judge (PC Act) (CBI-19), Rouse Avenue District Courts Delhi	SJA in Fine & Audit (North-East), Karkardooma Courts, Delhi
03	Akshay Garg, SJA EC: 12559	SJA in Accounts Branch (C), THC, Delhi	SJA/ Branch In-Charge, Recruitment Cell, (C), THC, Delhi
04	Rekha Sharma, SJA EC: 13503619	SJA in Fine & Audit (North-East), Karkardooma Courts, Delhi	SJA in Accounts Branch (C), THC, Delhi
05	Ajay Kumar, SJA EC: 35639134	SJA/ Branch In-Charge, Recruitment Cell, (C), THC, Delhi.	Reader in the Court of Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02, (North-East), Karkardooma Courts, Delhi
06	Mamta, JA EC: 78494852	Reader in the Court of Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02, (North-East), Karkardooma Courts, Delhi	Reader in the Court of Sh. Anil Chandel, ADJ-04, West, Tis Hazari Courts, Delhi
07	Ashok Kumar, SJA EC: 46603103	Reader in the Court of Sh. Anil Chandel, ADJ-04, West, Tis Hazari Courts, Delhi	SJA/Branch In-Charge, General Branch, (C), THC, Delhi

Note: (a) Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations. (b) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 26870-26912
/P&T/Admn.II/HQs/2024

Dated, Delhi the 22, APR 2024

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi